## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 10.30 AM

SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI. 5. VIJAYARAGHAVAN, MEMBER-TECHNICAL

PETITION NUMBER

**UNDER SECTION** 

APPLICATION NUMBER

: CP/499/ (IB)/2017

NAME OF THE PETITIONER(S)

: FOSECO INDIA LTD

NAME OF THE RESPONDENT(S)

: EVERON CASTINGS PVT LTD

S.No. NAME (IN CAPITAL)

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

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ORDER

Counsel representing both the parties are present. They submitted that they intended to settle the matter by giving a schedule of payment and also postdated cheques. They have also obtained one D.D. for Rs.13.50 lakhs which can be encashed immediately. Counsel for the Petitioner submitted that as per the inspection of the claim they are not willing for the proposal of submission made They prayed for time for submitting arguments in this by the Respondent. matter. At request, time is enlarged. Put up on 03.07.2017 at 10.30 A.M.

( - v - y agregan.

(S.Vijayaraghavan) Member (Technical) (k. Anantha Padmanabha Swamy) Member (Judicial)